

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 189/(MAH)/2017
CA No.

CORAM:

Present:

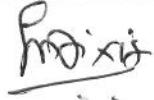
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2017

NAME OF THE PARTIES: Messers Alumilite Architecturals Pvt.Ltd.
V/s.
Gammon India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
9	P.N.DIXIT	DGM Legal Gammon India Ltd.	

ORDER

CP No.189/ I&BP/NCLT/MB/MAH/2017

None present on Petitioner side. The Corporate Debtor side is present stating that the Notice has been received by him.

For the Petitioner side is absent, list this matter with a direction to the Petitioner to appear on the next date of appearing failing which the Petition will be dismissed for default.

List this matter for hearing on 24.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)